

SHRI S. M. BANERJEE : That we have already initiated; we have sent notice of a motion to you. That is a different matter. What I want to say is that a representative of our group has appended a note of dissent to the report.

MR. SPEAKER : That is there.

SHRI S. M. BANERJEE : Let the impression not be created in the country that all of us want Rs. 10,000 more.

MR. SPEAKER : Everybody who has put in a note of dissent need not speak now... (Interruption).

COMMITTEE ON GOVERNMENT ASSURANCES

(i) THIRD REPORT

श्री अटल बिहारी बाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मैं सरकारी आश्वासनों सम्बन्धी समिति का तीसरा प्रतिवेदन पेश करता हूँ ।

(ii) EVIDENCE

श्री अटल बिहारी बाजपेयी : अध्यक्ष महोदय, मैं सरकारी आश्वासनों सम्बन्धी समिति के समक्ष दिये गये साक्ष्य की एक प्रति मभा पटल पर रखता हूँ ।

construction of the Cochin Shipyard. Their proposals in this regard were considered by the Government and, as desired by M/s. Mitsubishi Heavy Industries, a technical team, followed by a Negotiating Team, was deputed to Tokyo in June-July, 1968, for discussions with them.

I am glad to report that as a result of the discussions held by the Negotiating Team at Tokyo between 17th to 24th July, 1968, two documents were signed and exchanged between the two sides. The first is the formal Contract covering the revision of the Project Report and Preliminary Designs and the second, a Memorandum on Heads of Agreement relating to technical collaboration, consultancy and assistance to be rendered by M/s. Mitsubishi Heavy Industries in the design and construction of the Shipyard, subject to the approval of Government of India on the one hand and the Board of Directors of M/s. Mitsubishi Heavy Industries Ltd. and the Government of Japan on the other.

I may add that on their part, the Government of India have already approved the Memorandum on the Heads of Agreement, and my Ministry has been authorised to conclude a final contract at the appropriate time concerning M.H.I.'s technical collaboration in Shipyard construction in consultation with the Ministry of Finance.

According to the contract for revision of the Project Report, the work of the revision is expected to be completed within a period of six months from the effective date of contract. After the revised Project Report is approved, it is proposed to conclude an official contract with M/s. Mitsubishi Heavy Industries for technical collaboration in Shipyard construction based on the Memorandum on the Heads of Agreement covering two categories of assistance, namely, preparation of designs, drawings and specifications as necessary for the shipyard and consultancy during the construction of the shipyard. On this basis it is expected that the designs and drawings for the construction of building dock and one quay will be received and tender formalities completed so that the work could start within one year of the conclusion of this contract.

In the meantime it is proposed to complete action in regard to soil surveys, land

12.38 Hrs.

STATEMENT *Re*. COCHIN SHIPYARD

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : In the statement I made in the Rajya Sabha on 18th August, 1967, I had informed that House that the Government of India had finally approved the Cochin Shipyard Project with a building dock for ships of 66,000 DWT and a repair dock for ships upto 85,000 DWT at an estimated outlay of Rs. 36 crores with a foreign exchange component of Rs. 5 crores. I had indicated that it was proposed to invite M/s. Mitsubishi Heavy Industries Ltd., Japan, to enter into technical collaboration in setting up the Shipyard and to negotiate the terms of such collaboration.

M/s. Mitsubishi Heavy Industries submitted their final proposals in May, 1968, for their technical collaboration in the